

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3560

TO BE ANSWERED ON 7TH DECEMBER, 2016
PRIVATE INVESTMENT IN PUBLIC TRANSPORT

No. 3560 DR. KAMBHAMPATI HARIBABU:

SHRI R. GOPALAKRISHNAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- a) whether the Government proposes to encourage private investments in public transport system and if so, the details thereof;
- b) whether the Government has conducted any study regarding requirement and availability of public transport and parking space in various cities including Chennai, Madurai and Visakhapatnam and if so, the details thereof;
- c) whether the Government has formulated any policy to provide parking space including multi-level parkings for vehicles to decongest urban areas including Chennai and Madurai and if so, the details thereof;
- d) the details of funds allocated in this regard during each of the last three years and the current year, city and State-wise; and
- e) the other steps taken/being taken to improve the public transport system, make the urban areas congestion free and provide parking space in various cities/urban areas in the country?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(RAO INDERJIT SINGH)

(a): Yes, Madam. Ministry of Railways have informed that sectoral guideline for Private/ Foreign Direct Investment (FDI) has been issued in November, 2014 which permits construction, operation and maintenance of suburban corridors through Public Private Partnership

(PPP). Ministry of Civil Aviation have informed that private investment is allowed in the scheduled airlines and 100% FDI in airlines has been allowed recently. Ministry of Urban Development has issued National Urban Transport Policy, 2006, which encourages use of partnerships and greater use of private capital in areas where the private sector can competitively deliver urban transport services. An advisory for exploring the possibility of private participation in the implementation of metro rail projects has been issued by the Ministry of Urban Development in August, 2014.

(b)&(c) : Urban Transport is intertwined with Urban Development, which is a State subject. As such, matters related to study of availability & requirement, planning and improvement of public transport system in cities/urban areas and provision of parking space including multilevel parkings for vehicles to decongest urban areas are dealt by concerned State/Union Territory (UT)/Urban Local Body (ULB).

Ministry of Urban Development had conducted a study through Centre for Environmental Planning and Technology University (CEPT) and Institute of Urban Transport (IUT) India in year 2012 for 12 cities across India for establishing Service Level Benchmarks for Urban Transport. The study included survey on availability of public transport and parking spaces details of which are in Annexure-I.

National Urban Transport Policy, 2006 issued by Ministry of Urban Development envisages to levy high parking fee that truly represents the value of the land occupied. It should be used as a means to make use of the public transport more attractive. Priority is to be given for the allocation of parking space for the public transport vehicles and non-motorised modes.

(d): Financial assistance provided for public transport and parking projects by Ministry of Urban Development, State and city wise, during last three years and the current year are annexed as below:

- (i) Bus Rapid Transit System (BRTS) : Annexure-II
- (ii) Metro Rail Projects : Annexure-III
- (iii) Buses sanctioned during 2009-10 : Annexure-IV
- (iv) Buses and Ancillary infrastructure projects sanctioned during 2013-14 : Annexure-V
- (v) Parking projects : Annexure-VI

(e): Urban Transport is intertwined with Urban Development which is a State subject. However, the Ministry of Urban Development has taken following steps to improve public transport and parking space in various cities:

- (i) Issue of National Urban Transport Policy (NUTP-2006);
- (ii) Issue of Advisory on congestion charges to State Governments/UTs;
- (iii) Stipulating condition of developing Parking Policy by cities as one of the conditions under bus funding scheme;
- (iv) Assistance for procurement of buses, ancillary infrastructure, implementation of Bus Rapid Transit System (BRTS), and Metro Rail Projects; and
- (v) Making Urban Transport an admissible component under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart City Mission.

ANNEXURE-I

ANNEXURE-I REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3560 FOR ANSWER ON 07.12.2016 REGARDING PRIVATE INVESTMENT IN PUBLIC TRANSPORT ASKED BY Dr. KAMBHAPATI HARIBABU AND SHRI R. GOPALAKRISHNAN

City-wise availability of Public Transport and Parking Space
(From the Service Level Benchmark study conducted by CEPT and IUT in 2012)

Sl. No	Cities	LoS* for availability of Public Transport	LoS* for availability of Parking Space
1.	Jaipur	4	4
2	Jammu- Katra	4	4
3.	Nanded	4	4
4.	Patna	4	4
5.	Vijayawada	2	4
6.	Delhi	2	4
7.	Ahmedabad	4	3
8.	Bhubaneswar	4	4
9	Hubli- Dharwar	3	4
10.	Kohima	1	3
11.	Mysore	2	3
12.	Surat	4	3

*LoS: The Level of Service is represented by '1', '2', '3', and '4', where '1' represents the highest (Good) LoS and '4' the lowest LoS (Poor).

ANNEXURE-II

ANNEXURE-II REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3560 FOR ANSWER ON 07.12.2016 REGARDING PRIVATE INVESTMENT IN PUBLIC TRANSPORT ASKED BY Dr. KAMBHAPATI HARIBABU AND SHRI R. GOPALAKRISHNAN

Details of funds/ assistance provided by MoUD for BRTS projects during the last three years and the current year State and city wise:

(Rs. In lakhs)

Sl. No.	State	Name of the City	Year wise release of ACA*			
			2013-14	2014-15	2015-16	2016-17 (upto Nov.)
1	Gujarat	Ahmedabad	3,678.54	Nil	NIL	NIL
2		Surat	5,862.75	Nil	NIL	NIL
3	Madhya Pradesh	Bhopal	1,034.50	Nil	620.70	1,034.50
4		Indore	714.63	Nil	NIL	NIL
5	Maharashtra	Pune	1,315.20	Nil	NIL	432.00
6	Punjab	Amritsar	6,194.25	Nil	3,716.55	6,194.24
	Total		18,799.87	Nil	4,337.25	7,660.74

*ACA-Admissible Central Assistance

ANNEXURE-III REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3560 FOR ANSWER ON 07.12.2016 REGARDING PRIVATE INVESTMENT IN PUBLIC TRANSPORT ASKED BY Dr. KAMBHAPATI HARIBABU AND SHRI R. GOPALAKRISHNAN

Details of fund* released by MoUD for Metro Rail projects during the last three years and current year State and city wise:

(Rs In crore)

Sl No.	State	Name of City	2013-14	2014-15	2015-16	2016-17 (upto Nov.)
1.	Delhi	NCR Delhi	2,576.61	3,202.51	4,857.54	6,987.46
2.	Tamil Nadu	Chennai	2,010.17	1,006.8	1,773.59	1,068
3.	Karnataka	Bangalore	844.5	1,371.87	1,245.79	541.77
4.	Maharashtra	Mumbai	0	0	173.56	500
5.	Maharashtra	Nagpur	0	0.5	84.47	385.5
6.	West Bengal	Kolkata (East west corridor)	10	0	0	0
7.	Kerala	Kochi	125	540.99	643.96	434
8.	Gujarat	Ahmedabad	0	0	366.26	186
9.	Uttar Pradesh	Lucknow	0	0	140.92	160
		Total	5,566.28	6,122.67	9,286.09	10,262.73

*Includes Equity, Subordinate Debt, Pass Through Assistance (PTA) and Grants

ANNEXURE-IV

ANNEXURE-IV REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3560 FOR ANSWER ON 07.12.2016 REGARDING PRIVATE INVESTMENT IN PUBLIC TRANSPORT ASKED BY Dr. KAMBHAPATI HARIBABU AND SHRI R. GOPALAKRISHNAN

Details of funds/ assistance provided by MoUD during the last three years and the current year for Buses sanctioned in 2009-10, State and city wise:

(Rs. In crore)

Sl. No.	State	City	2013-14	2014-15	2015-16	2016-17 (upto Nov.)
1.	Karnataka	Bangalore	10.6	NIL	NIL	NIL
		Mysore	3.64			
2.	Madhya Pradesh	Ujjain	3.78			
3.	Maharashtra	MMR*-Navi Mumbai	1.35			
		MMR-Kalyan Dombivili	0.69			
		Nagpur	5.68			
4.	Punjab	Ludhiana	13.04			
5.	Rajasthan	Jaipur	6.59			
TOTAL			45.37	NIL	NIL	NIL

*MMR-Mumbai Metropolitan Region

ANNEXURE-V

ANNEXURE-V REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3560 FOR ANSWER ON 07.12.2016 REGARDING PRIVATE INVESTMENT IN PUBLIC TRANSPORT ASKED BY Dr. KAMBHAPATI HARIBABU AND SHRI R. GOPALAKRISHNAN

Details of funds/ assistance provided by MoUD during the last three years and the current year for Buses and ancillary infrastructure like bus depot and Intelligent Transport System(ITS) control centre, sanctioned in 2013-14, State and city wise:

(Rs. In crore)

S. No.	States	Cities	2013-14	2014-15	2015-16	2016-17 (upto Nov.)	
1	Andhra Pradesh	Vijayawada	NIL	4.77	0	0	
2		Vishakhapatnam		4.77	0	0	
3		Tirupathi		12.89	0	0	
4		Kadapa		5.3	0	0	
5		Guntur		7.95	2.78	0	
6		Chittoor		3.98	1.39	0	
7		Anantpur		5.3	0	0	
8	Assam	Guwahati	NIL	54.99	0	44.02	
9	Bihar	Purnea	NIL	4.7	0	0	
10		Darbhanga		4.01	0	0	
11		Katihar		2.73	0	0	
12		Bhagalpur		4.19	0	0	
13		Madhepura-Saharsa		4.27	0	0	
14		Aurangabad-Arwal cluster		3.42	0	0	
15		Siwan		3.84	0	0	
16		Jehanabad-Nawada cluster		3.42	0	0	
17		Gaya		1.79	0	0	
18		Munger		2.56	0	0	
19		Bhabhua-Sasaram cluster		NIL	2.56	0	0
20		Begusarai			3.07	0	0
21		Bairgania-Sheoher Cluster			4.36	0	0

22	Chandigarh	Chandigarh	NIL	11.62	0	0
23	Chattishgarh	Ambikapur Custer	NIL	3.1	1.2	0
24		Baloda Bazar Cluster		0.45	0.16	0
25		Bhilai-Durg Cluster		1.99	1.59	0
26		Bilaspur Cluster		2.27	0.8	0
27		Chirmiri		0.64	0.22	0
28		Dantewada Cluster		0.45	0.16	0
29		Dhamdha Cluster		0.45	0.16	0
30		Dhamtari Cluster		0.91	0.32	0
31		Gobranayapara Cluster		0.36	0.13	0
32		Jagdapur Cluster		0.91	0.32	0
33		Janjgir Nalia Cluster		0.91	0.32	0
34		Jashpurnagar Cluster		0.45	0.16	0
35		Kanker Cluster		0.91	0.32	0
36		Kawardha Cluster		0.91	0.32	0
37		Khairagarh Cluster		0.54	0.19	0
38		Kondagaon Cluster		0.45	0.16	0
39		Korba Cluster		3.64	1.52	0
40		Mahasamund Cluster		0.45	0.16	0
41		Rajnandgaon Cluster		1.82	0.65	0
42		Raigarh Cluster		1.82	0.65	0
43	Raipur Cluster	1.14	0.91	0		
44	Goa	Panji	NIL	7.21		1.79
45		Una-Amb-Santokhgarh Cluster	NIL	4.75	3.8	0
46		Dharamshala Kangra Nagrota Sri Chamundajee Cluster		10	8	0
47		Kullu - Manali Cluster		3.5	2.8	0
48		Nurpur - Jassur Cluster		3	2.4	0
49		Mandi - Sunder Nagar Joginder Nagar Cluster	NIL	11	8.8	0

50	Himachal Pradesh	Nahan Ponta Sahib Cluster		2.25	1.8	0
51		Chamba Dalhousie Cluster		8.5	6.8	0
52		Rampur Rohru Cluster		7.49	6	0
53		Bajjnath-Palampur-Joginder Nagar Cluster		10.2	8.16	0
54		Nalagarh-Baddi-Parwanoo Cluster		4	3.2	0
55		Hamirpur - Jwalamukhi Cluster		10	8	0
56		Bilaspur-Ghumarwin-Sunder Nagar Cluster		5.5	4.4	0
57		Shimla - Solan Cluster		10.74	8.59	0
58	Karnataka	Bagalkot	NIL	1.79	0	0
59		Bangalore		32.03	0	0
60		Belgaum		4.47	0	0
61		Bellary		2.74	0	0
62		Bhadravathi		4.76	0	0
63		Bidar		1.83	0	0
64		Bijapur		3.2	0	0
65		Chikkodi		1.79	0	0
66		Chitradurga		3.27	0	0
67		Davanagere		6.81	0	0
68		Gangavathi		2.28	0	0
69		Gulbarga		7.33	0	0
70		Hassan		4.76	0	0
71		Haveri		0.89	0	0
72		Hospet		2.74	0	0
73		Hubli- Dharwad		55.53	0	0
74		Karwar		1.79	0	0
75		KGF-Kolar		5.45	0	0
76		Koppal		1.83	0	0
77		Mandya		2.92	0	0
78		Mangalore- Udupi		8.64	0	0
79		Mysore		12.65	0	0
80		Raichur		3.2	0	0

81		Ramanagara		1.95	0	0
82		Ranebennur		1.79	0	0
83		Shimoga		7.49	0	0
84		Sindhur		1.83	0	0
85		Sirsi		1.79	0	0
86		Tumkur		5.45	0	0
87		Yadgir		1.28	0	0
88	Kerala	Cluster-I (Kozikoda, Kalpetta & Malapuram)	NIL	19.11	0	6.68
89		Cluster-II: (Kottayam, Thodupuzha & Pathanamathitta)		16.14	0	5.65
90		Cluster-III (Kannur, Kasargod)		3.97	0	1.4
91		Cluster-IV (Thrissur & Palakkad)		16.14	0	5.65
92		Cluster-V (Kollam & Alappuzha)		19.11	0	6.68
93	Maharashtra	Kalyan Dombivli	NIL	20.17	0	0
94		Kolhapur		6.28	0	2.52
95		Mira Bhainder		14.41	0	5.08
96		Navi Mumbai		22.95	18.34	0
97		Solapur		39.44	0	0
98		Thane		26.91	0	0
99		Vasai-Virar		7.58	0	0
100	Meghalaya	Shillong	NIL	23.16	0	0
101	Puducherry	Puducherry	NIL	7.77	0	0
102	Punjab	Bathinda	NIL	1.59	0	0
103	Rajasthan	Jaipur	NIL	30.79	0	0
104	Sikkim	Gangtok	NIL	4.25	3.42	0
105	Telangana	Hyderabad	NIL	12.1	9.69	0
106		Mahbub Nagar		3.98	0	0
107		Khammam		3.98	0	0
108		Karim-Nagar		9.28	0	0
109	Tripura	Agartala	NIL	12.19	9.75	0
110	West Bengal	Kolkata	NIL	62	45.4	0
111		Asansol		6.3	0	2.2
112		Durgapur		4.39	0	1.54
113		Siliguri		9.57	0	3.34

114		Jalpaiguri		7.17	0	2.52
		Total	NIL	884.21	173.94	89.07

Funds released for ancillary infrastructure like bus depot and Intelligent Transport System (ITS) control centre sanctioned in 2013-14						
Sl. No.	State	City	2013-14	2014-15	2015-16	2016-17 (upto Nov.)
1	Karnataka	Mandya	NIL	2.4	NIL	NIL
2		Ramnagara		2.36		
3		Davangere		2.4		
4		Shimoga		1.72		
5		Bhadravati		2.38		
6		Chitradurga		2.38		
7		Hassan		2.17		
8		Kolar		2.21		
9		KGF		2.4		
10		Tumkur		2.17		
11		Mysore		2.4		
12		Mangalore		2.38		
13		Udupi		2.4		
14		Divisional Workshop at Challaghatta/Bangalore		3.73		
15		Madappanahalli/Bangalore		1.05		
16		Huttanahalli/Bangalore		1.05		
17		M. S. Palya./Bangalore		1.31		
18		Kannur/Bangalore		1.13		
19		Bairathi/Bangalore		1.05		
20		Gulbarga		1.33		
21		Raichur		1.48		
22		Bellary		1.64		
23		Bijapur		1.25		
24	Maharashtra	Creation of Depot at Navi Mumbai	NIL	5.00	NIL	4.00
25		ITS at Navi Mumbai				
		Total	NIL	49.79	NIL	4.00

ANNEXURE-VI

ANNEXURE-VI REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3560 FOR ANSWER ON 07.12.2016 REGARDING PRIVATE INVESTMENT IN PUBLIC TRANSPORT ASKED BY Dr. KAMBHAPATI HARIBABU AND SHRI R. GOPALAKRISHNAN

Details of funds/ assistance provided by MoUD during the last three years and the current year for parking projects, State and city wise:

(Rs. in lakhs)

Name of the State	Name of the City	Project Title	2013-14	2014-15	2015-16	2016-17 (up to Nov.)
Delhi	Delhi	Covering of nallah from Press Enclave road passing through Sheikh Sarai, Chiragh Delhi, Panchsheel Enclave, Greater Kailash-I, Andrews Ganj upto Ring Road behind Police Station Defence Colony for providing Parking/Road cum parking under the Jurisdiction of MCD.	1,223.25	NIL	NIL	NIL
